

Annexure-B

2nd Re-Constitution of Stakeholders' Consultation Creditors and voting percentage:

Sr. No.	Name of the Party	Claim received	Claim Accepted				Claim Under Verification	Percentage
			Principle	Interest	Penal Interest	Total		
A	Secured Financial Creditor	0	0	0	0	0	0	0
B	Unsecured Financial Creditor	0	0	0	0	0	0	0
	Total of FC	0	0	0	0	0	0	0
C	Operational Creditor (Other than workmen, employees & government dues)							
1.	Shri Bajrang Financial Services	3,45,418	3,45,418	NA	NA	3,45,418	0	0.32%
	Total	3,45,418	3,45,418	NA	NA	3,45,418	0	0.32%
D	Operational Creditor (Statutory Authorities)							
1	Department of GST	10,79,99,127	3,09,04,323	3,74,45,756	3,96,49,047	10,79,99,127	0	99.68%
	Total	10,79,99,127	3,09,04,323	3,74,45,756	3,96,49,047	10,79,99,127	0	99.68%
	Grand Total (A+B+C+D)	10,83,44,545	3,12,49,741	3,74,45,756	3,96,49,047	10,83,44,545	0	100.00%

